

Annexure 5

Name of the Corporate Debtor: Gran Electronics Private Limited ; Date of commencement of Liquidation : 12th February, 2021 ; List of creditors as on: 12th June, 2026;

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)						% share in total amount of claims admitted
1	CGST, Kutch	Central Government	24.03.2021	40,196,438.00	40,196,438	Unsecured	0	No	1.33	-	-	-	-	
2	DGFT, Mumbai	Central Government	17.3.2021	57,029,555.00	57,029,555	Unsecured	0	No	1.88	-	-	-	-	
			11.5.2021	144,953,030.53	144,953,031	Unsecured	0	No	4.79	-	-	-	-	As per NCLT Order
3	Excise and Taxation Officer, Haryana	State Government	3.03.2021	1,071,645.00	1,071,645	Unsecured	0	No	0.04	-	-	-	-	
4	State Tax	State Government	04.02.2020	770,869,644	336,052,183	Unsecured	0	No	11.10	-	-	434,817,461	-	
5	Custom Board Mundra Kucchh Gujrat	Central Government	28.08.2023	30,416,786	28,857,012	Unsecured			0.95	-		1,559,774	-	The claim has been admitted as per the order of NCLT dated 09.01.2025. No reason for computation of interest has been provided.
Total				1,044,537,099	608,159,864		-		20.087694	-	-	436,377,235	-	